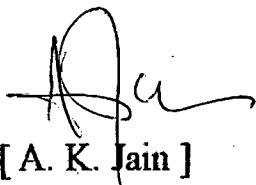


OA 465/2006

22.07.2010

None for the applicant.
Shri Mukundjee, ld. Counsel for the respondents.

No one for the applicant. It appears that on 26.10.2009, last opportunity was given to the applicant for hearing as no one appeared for the applicant. Again on 13.05.2010, none appeared for the applicant. Though on 14.05.2010, learned counsel for the applicant appeared but today ~~also~~ ^{is not} no one appeared for the applicant. It seems that the applicant ^{is not} at all ~~not~~ serious in pursuing the matter. Hence, it is dismissed for non-prosecution.



[A. K. Jain]
Member (A)



[Rekha Kumari]
Member (J)

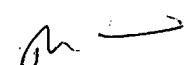
pkl/

25.01.11 MA 35/11 :→ None for applicant

put up on 21.02.11 under the same
heading.


CB

(A. K. Jain) M(A)



(Rekha Kumari) M(J)